

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (C) No(s). 18972/2018

UNION OF INDIA & ANR.

Petitioner(s)

VERSUS

MOHAMMAD SALEEM & ORS.

Respondent(s)

Date : 28-01-2020 This petition was called on for hearing today.

For Petitioner(s) Mr. Rajan Kumar Chourasia, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Service of notice is complete on all the respondents but no one has entered appearance on their behalf. Viewed thus, the matter be processed for listing before the Hon'ble Court, under the rules.

RAJIV KALRA
Registrar

MG